

### National Renewable Energy Policy

1656. SHRI B.L. SHARMA PREM : Will the PRIME MINISTER be pleased to state:

(a) whether the National Renewable Energy Policy has since been finalised;

(b) if not, when it is likely to be finalised;

(c) the approximate percentage of the total requirement of the power for the country to be met through this source by the end of the year 2000; and

(d) the present position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). The National Renewable Energy Policy, being formulated by the Ministry of Non-Conventional Energy Sources, has not been finalised. The Policy will be finalised after consultation with concerned Ministries, State Governments and other agencies, since to policy is likely to have wide ranging implications.

(c) The share of renewables in the total generation capacity is tentatively proposed at 5% by end of the 9th Plan in the draft policy.

(d) By the end of the 8th Plan, the percentage is expected to be nearly 2% of the total installed capacity in the country.

[Translation]

### Rural Development in U.P.

1657. SHRI BHANU PRATAP SINGH VARMA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the amount allocated by the union Government to the Uttar Pradesh Government for rural development;

(b) whether the Union Government issues any guidelines to the State Governments while allocating the said amount;

(c) the rate of rural development in Uttar Pradesh and the reasons for such a low rate of development in Bundelkhand region;

(d) the number of villagers benefitted under rural Development programmes and the percentage of downtrodden and backward class out of them; and

(e) the number women benefitted in Uttar Pradesh through Rural Development Programme and the percentage of downtrodden women out of them?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (e). Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY), and Accelerated Rural Water Supply

Programme (ARWSP) are major Rural Development Programmes being implemented by the Centre in various States including the State of Uttar Pradesh. The amount allocated by the Union Govt. to the State of Uttar Pradesh for rural development under the above programmes and the number of persons and women benefitted are given below:-

Programme	Among allocated (Rs. in lakhs)	No. of persons benefitted	No. of women benefitted (lakh)
I.R.D.P.	20316.50	355916 (No. of families assisted)	1.31
J.R.M.	68271.83	1532.66 (lakh mandays)	364.29
A.R.W.S.P.	11182.00	16.99 (lakh persons)	Programme is not gender specific)

Detailed guidelines on implementation of each of the programmes including proper utilisation of funds and achievement of targets are issued to States from time to time.

[English]

### Ban on Fishing Trawlers

1658. SHRI MOHAN RAWALE :  
SHRI BANWARI LAL PUROHIT :  
SHRI KRISHAN LAL SHARMA :  
SHRI MULLAPPALLY RAMACHANDRAN :  
SHRI SANDIPAN THORAT :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government have imposed a ban on foreign trawlers restricting them from fishing in Indian Waters and the ban is likely to continue after the monsoon to avoid the ensuring seize of major ports proposed to be laid by the fishermen all over the country;

(b) if so, the preventive measures proposed to be taken in this regard;

(c) if not, the reasons therefor;

(d) whether the any function under the Joint Marine Venture earlier agreed upon continues inspite of this ban;

(e) if so, the details thereof; and

(f) the names of the countries across the world where there is ban in force on deep sea fishing by mechanised trawlers?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (e). The Government of India has offered